

Fourteenth Loksabha

Session : 10

Date : 07-05-2007

Participants : [Handique Shri Bijoy Krishna](#)

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Title: Papers laid on the Table of the House by members/Ministers.

MR. SPEAKER: Shri Handique, you have to apologise for not being present when I called your name.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I apologise for not being present.

I beg to lay on the Table -

(1) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hindustan Antibiotics Limited for the year, 2005-2006, within the stipulated period of nine months after the close of the accounting year.

(Placed in Library. See No. LT-6283/07)

(2) A copy of the Notification No. S.O. 529 (E) (Hindi and English versions) published in Gazette of India dated the 9th April, 2007 directing the manufacturers specified in the Notification to sell their fertilizers to the registered fertilizer dealer in the State or the Union Territory mentioned therein during the Kharif season, 2007 issued under section 6 of the Fertilizer (Control) Order, 1985.

(Placed in Library. See No. LT-6284/07)

MR. SPEAKER: Shri Prabunath Singh, you have to apologise. आप रिग्रेट बोल दीजिए।

आप समय पर उपस्थित नहीं थे, इसका आपको खेद है।

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : अध्यक्ष महोदय, मुझसे गलती हो गई। ...(व्यवधान)

MR. SPEAKER: For the first time, you have expressed regrets, Shri Prabhunath Singh!